

Advance action has been taken on fresh starts under Central Sector, as a result of which a number of new hydro projects have been approved namely Tuirial (60MW) Mizoram; Chamera-II (300 MW) H.P.; Teesta-V (510 MW) loktak Downstream (90 MW) Manipur; Koteswar (400 MW) U.P.; Development of Projects in the Parbati Basin (2051 MW); and Dihang and Subansiri Basin (20700 MW). National Thermal Power Corporation has also entered into an agreement with Himachal Pradesh for execution of Kol Dam Project (800 MW). Simultaneously, advance action has been initiated on a number of other hydro electric projects namely Kameng (600 MW) Arunachal Pradesh; Tuivai (210 MW) Mizoram; Tipaimukh (1500 MW) Manipur; Lower Kopili (150 MW) Assam; Teesta Projects Stage-III, IV and VI (2055 MW) Sikkim; Pala Meneri (416 MW) U.P.; Lohari Nag (520 MW) U.P.; Rampur (800 MW) H.P., which will all yield capacity or more than 25,000 MW during the time frame of 11th Plan (2007-12) and beyond.

Efforts are also being made to arrive at a consensus amongst basin States regarding location of power projects locked up due to inter-State disputes, namely, Shivasamudram 270 MW, Mekedatu 550 MW, Rasimanol 200 MW and Hogenakkal 120 MW in Cauvery basin. Similarly, Renuka Dam Project 60 MW and Kishau Multipurpose Project (600 MW) are also being pursued for an early execution.

Government is also committed to complete hydro-electric schemes languishing for a number of years for want of funds. An MoU with Government of U.P. has been signed recently in pursuance of which Government of U.P. will jointly execute Maneri Bhali Stage-II (304 MW) and Lakwar Vyasi (420 MW) with THDC and NHPC respectively.

A massive thrust is proposed to be given for hydro development by starting work on preparing DPRs in respect of hydro projects involving capacity of about 30000 MW in the next 5 years.

#### **WRITTEN ANSWERS TO UNSTARRED QUESTIONS**

##### **Rise in Killing of their Colleagues in Security Forces**

4717. SHRI R.S. GAVAI Will the Minister of DEFENCE be pleased to state:

(a) whether the incidents of killing colleagues in security forces are increasing in Indian army;

(b) if so, the number of such incidents during the last three years particularly in Jammu and Kashmir;

- (c) the main reasons for these incidents; and
- (d) the measures adopted to stop these incidents?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) to (d) The number of incidents of army personnel killing their own colleagues during the last three years while deployed on counter insurgency operations in the country is as under:

1997	9
1998	4
1999	7

The main reasons for these incidents is the combat stress due to the peculiarities of counter insurgency environment which are different from operational tasks in a battlefield. Continuous efforts are made for planning proper relief programme, constant education and close interaction between commanders and the troops to keep the combat stress at a low level.

#### **Defence Finance Policy**

4718. SHRI KRISHNA KUMAR BIRLA: Will the Minister of DEFENCE be pleased to state:

- (a) whether the Chief of the Army Staff has urged Government for radical changes in the defence finance policy;
- (b) if so, whether allocation of funds would be made to defence forces category-wise;
- (c) whether a financial management strategy have been made by the Defence Forces and sent for approval; and
- (d) if so, the facts and details thereof?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) and (b) Improving the Defence Finance System is a continuous endeavour of Ministry of Defence and Service HQRs.

Allocations of funds are already being made category-wise. Infact, Government have in the Ninth Plan period made substantial provisions for various categories of defence requirements. Defence Allocations have been further enhanced from Rs. 48504 crores in RE 1999-2000 to Rs. 58587 crores in BE 2000-2001 i.e. an increase of 21 %,